

**BEFORE THE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI**

Original Application No. 572/2024

News item titled "Nine years after NGT's directions Yamuna floodplains yet to be demarcated" appearing in The Hindu dated 17.04.2024

Date of hearing: 07.08.2024

**CORAM: HON'BLE MR. JUSTICE PRAKASH SHRIVASTAVA, CHAIRPERSON  
HON'BLE MR. JUSTICE ARUN KUMAR TYAGI, JUDICIAL MEMBER  
HON'BLE DR. A. SENTHIL VEL, EXPERT MEMBER**

Respondent: Ms. Prabhsahay Kaur, Ms. Deeksha L. Kakar & Ms. Palak Mathur, Advs.  
for DDA

**ORDER**

1. In this Original Application, registered *suo-moto*, the issue of demarcation of flood plain zone of river Yamuna in the Delhi stretch is involved.
2. Learned Counsel appearing for DDA seeks four week's time to file report disclosing the status of demarcation of flood plain zone of river Yamuna in Delhi stretch. She is directed to place on record the status of demarcation in terms of River Ganga (Rejuvenation, Protection and Management) Authorities Order, 2016.
3. List on 24.10.2024.

Prakash Shrivastava, CP

Arun Kumar Tyagi, JM

Dr. A. Senthil Vel, EM

August 07, 2024  
SN